

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. GLOBAL MEDICINES LIMITED
MANUFACTURING OF PHARMACEUTICAL PRODUCTS

This Form G is issued as an extension of the original Form G issued on 06-03-2026.

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. GLOBAL MEDICINES LIMITED CIN: U24230GJ1994PLC021466
2.	Address of the registered office	Office Address: N.H. NO-8, NR. Sadanshah Pir Gutal Road, TA. Nadiad, Uttarsanda, Gujarat, India - 387370.
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	As per the latest audited statements as provided by the suspended management there are no fixed assets available with
5.	Installed capacity of main products/ services	N.A. The corporate debtor is not conducting any business since few years as informed by the suspended management.
6.	Quantity and value of main products/ services sold in last financial year	For the F.Y. 2024-25, NIL
7.	Number of employees/ workmen	NIL, as informed by the suspended management.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	For details, please connect to: cirp.globalmedicinesltd@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please connect to: cirp.globalmedicinesltd@gmail.com
10.	Last date for receipt of expression of interest	31/03/2026 (Extension of 10 days from the original last date of receipt of Expression of Interest i.e., 21-03-2026)
11.	Date of issue of the provisional list of prospective resolution applicants	10/04/2026 (Extension of 10 days from the original last date of issue of Prospective Resolution Applicant i.e., 31-03-2026)
12.	Last date for submission of objections to provisional list	16/04/2026 (Extension of 10 days from the original last date for submission of objections to provisional list i.e., 06-04-2026)

13.	Date of issue of the final list of prospective resolution applicants	26/04/2026 (Extension of 10 days from the original last date of issue of the final list of prospective resolution applicants i.e., 16-04-2026)
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	01/05/2026 (Extension of 10 days from the original last date of issue of information memorandum, evaluation matrix, and request for resolution plans i.e., 21-04-2026)
15.	Last date for submission of resolution plans	31/05/2026 (Extension of 10 days from the original last date for submission of resolution plans i.e., 21-05-2026)
16.	Process email id to submit Expression of Interest	cirp.globalmedicinesltd@gmail.com
17.	Details of the corporate debtor's registration status as MSME	No details available

Hiten Ratilal Abhani

IP HITEN ABHANI

**Resolution Professional in the matter of
Global Medicines Limited (in CIRP)**

IBBI Reg No.: IBBI/IPA-001/IP-P-02068/2020-2021/13231

AFA: AA1/13231/02/311226/108722 (valid till 31/12/2026)

Date: 24.03.2026

Place: Ahmedabad

